

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 302

IA-2878/2022 IA-2561/2021 IA-4032/2021

In

(IB)-450(PB)/2018

IN THE MATTER OF:

M/s. Nupur Finvest Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

M/s. IVR Prime IT. SEZ Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 31.01.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent : Mr. Mudit Sharma Mr. Parvez Alam Khan Advs.
Mr. Mr. Ishwar Mohapatra, Adv for R-5.

For the RA : Mr. Abhisehk Anand, Mr. Karan Kohli
Mr. Krishna Sharma, Advocates.

For the RP : Adv. Amar Vivek, Adv. Anoop Kr. Sharma.

For ICICI Bank : Adv. Abhirup Das Gupta, Adv. Ishaan Dugal,
Adv. Ruchi Goyal.

ORDER

IA-4032/2021:-

Learned Counsel appears for the Applicant. Learned Counsels appearing for the Respondent Nos. 2 to 4 & 7 to 12 seeks further time to file reply affidavit. It may noted that on 09.01.2024, one week time was granted as a last and final opportunity to all the Respondents for filing reply affidavit and it was observed that the Respondents will be set ex parte on the next date of hearing, if the reply is not filed.

Considering the prayer made by the Learned Counsels, we are inclined to grant one more opportunity to the Respondent Nos. 2 to 4 & 7 to 12 to file reply affidavit, subject to payment of cost of Rs. 25,000/- for each Respondent. The cost shall be deposited in Prime Minister's National Relief Fund within one week. The Respondents shall file proof of deposit within two days after deposit of the cost.

Mr. Ishwar Mohapatra, Learned Counsel appearing for the Respondent No. 5 has submitted that the reply has been filed but the same is not reflected on DMS portal. He shall take steps to bring it on record within two days. The reply on behalf of the Respondent Nos. 1 is on record.

List the matter on **13.02.2024**.

IA-2561/2021 IA-2878/2022:-

List on **13.02.2024**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Shammy
31.01.2024